

**In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 11-06-2020**

Morning Session

Arguments	Hearing
1. CC. 2887/15	1. CR. 118/2019
2. CC. 5634/16	2. CR. 319/2019
3. CC. 8422/18	3. CR. 5/2020
4. CC. 9621/18	4. CR. 111/2020
5. CC. 6158/18	5. CR. 152/20
6. CC. 3466/18	6. CR. 145/2020
	7. CR. 74/2020

Afternoon Session

Hearing	
1. Cmisc. 16/2020	1. CR. 95/2020
2. Cmisc. 17/2020	2. CR. 87/2020
3. Cmisc. 41/2020	3. CR. 132/2020
4. Cmisc. 82/2020	
5. Cmisc. 838/2019	
6. Cmisc. 166/2020	
7. Cmisc. 167/2020	
8. Cmisc. 168/2020	
9. Cmisc. 837/2019	
10. Cmisc. 352/2019	
11. Cmisc. 112/2020	

Sd/-

Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocate are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka,